

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

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Application No :  
Petition No : CP(CA)/108(CHE)/2023  
Name of Petitioner : A Varatharajan  
& Vs  
Name of Respondent : New Link Overseas Finance Ltd  
Section : Sec 73(4) of CA, 2013

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**ORDER**

Present: Mr. Arvind A.S, Ld. Counsel for Applicant.  
Respondent ex-parte.

Ld. Counsel for the Applicant is directed to come physically to show the original documents, reflecting the payments made in cash.

List the application for hearing on **08.08.2024 (Physical hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**